- (a) whether it is a fact that Government gave sudden security clearance to Jet Airways and its chief just before the midnight of June 21, 2006;
- (b) whether it is also a fact that this security clearance was preceded by Home Ministry holding a high level meeting on 21st June, 2006 to thrash out security concerns raised by US Government and other agencies;
- (c) if so, whether it was unprecedented for showing such promptness for giving security clearances to an individual; and
- (d) whether Government would launch fresh investigations, through CBI, for giving prompt security clearance to Jet Airways and its chief and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir.

- (b) No such meeting was held in the Ministry of Home Affairs.
- (c) and (d) To not arise.

Inclusion of Limbu and Tamang tribals in Scheduled Tribes List

- 2819. SHRI O.T. LEPCHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Limbu and Tamang tribal communities have been included by Government in the Scheduled Tribes List;
 - (b) if so, the details thereof;
- (c) whether the Central Government have a proposal to provide reservation of seats in the Legislative Assembly of Sikkim to Limbu and Tamang tribal communities; and
 - (d) if so, by when and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) The Limboo and Tamang communities were declared as Scheduled Tribes in 2003 by the Government of India.

(c) and (d) A request to provide reservation of seats to the Limboo and Tamang communities in the Legislative Assembly of Sikkim has been

received from the Government of Sikkim. Inter-ministerial consultations are required to be held before any final decision in this regard.

High Quality Security Equipments at Railway Stations

- 2820. DR. M.A.M. RAMASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether railway stations and other vital installations are under constant threat from terrorists;
 - (b) if so, the steps taken by Government to protect these installations;
- (c) whether Government are aware that railway stations in the capital are the soft targets keeping in view the poor quality security equipments installed there; and
- (d) the steps taken to install high quality security equipments at major railway stations, including Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d)As per the intelligence inputs received by the security agencies, railway stations, other crowded areas, vital installations and centers of economic interest are likely to be targeted by the terrorists.

The concerned authorities have been advised to continually review the security of all these places and adequately strengthen the security arrangements to avoid any untoward incident.

Attacks on Christian Minorities of Madhya Pradesh

- 2821. SHRI MOINUL HASSAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware that attacks on Christian Community have registered a sharp increase in Madhya Pradesh; and
 - (b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) As per available information, there has been perceptible increase in attacks on Christian community in Madhya Pradesh. The position is being closely monitored and appropriate advisories have been issued to the State Government in